

(2)

Central Administrative Tribunal,
Principal Bench

O.A. No.2396 of 2002

New Delhi this the 18th day of September, 2002

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. M. P. Singh, Member (A)

Bani Singh, SI-D 407
S/o Late Pt. Prabhati Ram
R/o RZ 23A/1, Indira Park,
Palam Colony,
New Delhi-110045.

- Applicant

(By Advocate : Shri Arun Bharwaj)

Versus

1. Commissioner of Police
M.S.O. Building,
Police Head Quarters,
I.P. Estate,
New Delhi.
2. Jt. Commissioner of Police
Headquarters
PHQ, I P Estate,
New Delhi.
3. Deputy Commissioner of Police
HQ (Estt.)
Police Headquarters,
I.P. Estate,
Delhi.

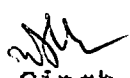
- Respondents


ORDER (ORAL)

Mr. Justice V.S. Aggarwal, Chairman:

Learned counsel for the applicant states that he may be permitted to withdraw the present application with liberty to approach this Tribunal, if he has better information about his ACRs.

Allowed as prayed. Subject to aforesaid, OA is dismissed as withdrawn.


(M.P. Singh)
Member(A)


(V.S. Aggarwal)
Chairman

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